

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 537 of 2019

IN THE MATTER OF:

Usman Sharif **...Appellant**

Versus

Sew Infrastructure Ltd. & Ors. **...Respondents**

Present:

For Appellant : **Mr. Karunesh Tandon, Advocate**

For Respondent: **Mr. Sanjay Kumar Chhetry, Advocate**

With

Company Appeal (AT) (Insolvency) No. 573 of 2019

IN THE MATTER OF:

Usman Sharif **...Appellant**

Versus

Sew Infrastructure Ltd. & Ors. **...Respondents**

Present:

For Appellant : **Mr. Jay Kishor Singh, Advocate and Mr. Mohit Ray, Advocates.**

For Respondent: **Mr. Sanjay Kumar Chhetry, Advocate**

With

Company Appeal (AT) (Insolvency) No.626 of 2019

IN THE MATTER OF:

Gati Infrastructure Pvt. Ltd. & Ors. **...Appellant**

Versus

Sew Infrastructure Ltd. & Ors.

...Respondents

Present:

For Appellant : **Mr.Vedgoyal, AR**
 Mr. Rajesh Sharma

For Respondent: **Mr. Sanjay Kumar Chhetry, Advocate**

ORDER

09.01.2020 Post these appeals 'for Admission (After Notice)'on **03rd**
February, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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